

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 18.10.2019

In the court of the Registrar
11:30 A.M.

For Cross-Examination

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	Compensation Application No. 150 of 1999	Wasan Exports Pvt. Ltd. Vs. Canara Bank & Ors.	Kotla Harshavardhan

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By Order
-sd/-

Assistant Registrar